

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 96(ND)09
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. M/s. SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Aslam Ahmed	advocate	Respondent	 25/7/16
2	SHASHE RANJAN	Advocate	Petitioner	Shashi Ranjan 25/7/16

ORDER

Ld. Counsel for the petitioner wishes to place certain documents on record. Let the same be filed.

2. To come up for final arguments on 22.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R.Varadharajan)
Member Judicial